


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/11/2017 AT 10.30 AM

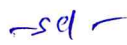
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
~~SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL~~

APPLICATION NUMBER :
PETITION NUMBER : CA/51/2017
NAME OF THE PETITIONER(S) : JOYALUKKAS MONEY EXCHANGE PVT LTD
UNDER SECTION : 66

S.No.	Name (in Capital)	Represented by	Signature
1	SRIKANT MOHAN	For the Petitioner Company	

ORDER

Mr. Srikant Mohan, Counsel for the Applicant present. Heard. **Reserved for orders.**


MEMBER (JUDICIAL)

ghk